

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-35/1999/206/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT, Cachar, Silchar.

Dated Guwahati the th 9 January, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Letter No. SMACT/14/I/S/38 dtd. 05.01.2023

Sir,

With reference to the above, I am directed to inform you that your prayer for **2 days of casual leave on 11.01.2023 & 12.01.2023 with station leave permission, from the evening of 10.01.2023 till the morning of 17.01.2023**, has been granted. The District & Sessions Judge, Cachar, Silchar and in his absence the next senior most Judicial Officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-35/1999/207-208/A, dated , 09-01-2023

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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